

CCP 09/2016
In O.A. 350/2009

26.10.2016

Hon'ble Ms. Jayati Chandra, Member (A),
Hon'ble Dr. Murtaza Ali, Member (J).

App: Sri P.K. Awasthi for Sri Shireesh Kumar.

Resp: Sri Rajesh Katiyar.

Learned counsel for the respondents stated that the OA applicant was reinstated in the service vide order dated 05.10.2016 and OA applicant also joined on 24.10.2016. However, he wants 4 weeks time to place the paper on record. Four weeks time is allowed as prayed.

List on 14.12.2016.

JNS

Member (J)

Member (A)

CCP 9/2016 In O.A. 350/2009

14.12.2016

HON'BLE MS. JAYATI CHANDRA MEMBER(A)

HON'BLE DR. MURTAZA ALI, MEMBER (J)

Appl: Sri P. Kumar for Sri Shireesh Kumar.

Resp: Sri Rajesh Katiyar.

On the request of learned counsel for the respondents, list this case on
15.12.2016.

Member (J)

Member (A)

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CCP 09/2016 in OA No. 350/2009

15.12.2016 ✓

Hon'ble Ms. Jayati Chandra, Member (A),
Hon'ble Dr. Murtaza Ali, Member (J).

None for the applicant. Sri Rajesh Katiyar, learned counsel for the respondents submitted that the order dated 05.03.2015 passed in OA NO. 350/2009 has been fully complied with. Hence this CCP stands infructuous. Notices stands discharged. The Contempt Petition is dismissed as infructuous.

JNS

Member (J)

Member (A)

o/p
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Dated 15-12-16
Prerna
03-1-17